

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

39

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 27/08/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/808/2019  
PETITION NUMBER : IBA/128/2019  
NAME OF THE PETITIONER(S) : UMESH GARG (RP)  
(JEPPIAAR POWER CORP PVT LTD)  
NAME OF THE RESPONDENT(S) :  
SECTION : SEC 12(2)

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1. Ramaswamy Muggappan

Counsel for Imp. Petitioner  
R.P.

M.P.

(39)

[MA/808/2019 in IBA/128/2019]

**ORDER**

On the application moved by the Resolution Professional for extension of 90 days on the resolution passed by the CoC with 100% voting share, this MA/808/2019 is hereby **allowed** holding this extension will come into effect on 01.09.2019.

  
**(S.VIJAYARAGHAVAN)**  
Member (Technical)

  
**(B.S.V.PRAKASH KUMAR)**  
Member (Judicial)

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